Government of India Ministry of Finance Department of Revenue

RAJYA SABHA UN-STARRED QUESTION NO. 2005

ANSWERED ON-18/03/2025

Ekal Anubandh

2005 Dr. Parmar Jashvantsinh Salamsinh: Dr. Medha Vishram Kulkarni: Shri Iranna Kadadi:

Will the Minister of *Finance* be pleased to state:

- (a) how Government foresees the impact of digital initiative like 'Ekal Anubandh' on the overall ease of doing business for corporate entities engaged in international trade;
- (b) whether e-bond and e-bank guarantee facility introduced under 'Ekal Anubandh' be integrated with corporate financial compliance systems; and
- (c) how Government plans to ensure seamless adoption by businesses?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) The digital initiative of 'Ekal Anubandh' has introduced a Single All-India Multipurpose Electronic Bond, with end-to-end automation, for importers and exporters in lieu of the transaction-wise Bonds being submitted across different ports and provides a facility for electronic execution of Bond through integration with National E-Governance Services Limited (NeSL) and online linking of electronic Bank Guarantee.

These digital solutions have made the processes more convenient and efficient for corporate entities engaged in international trade.

- (b) There is no proposal for integrating E-bond and E-bank guarantee facility with corporate financial compliance systems.
- (c) The Central Board of Indirect Taxes & Customs has issued Circular No. 04/2025-Customs dated 17th Feb, 2025 for implementation and adoption by businesses.
